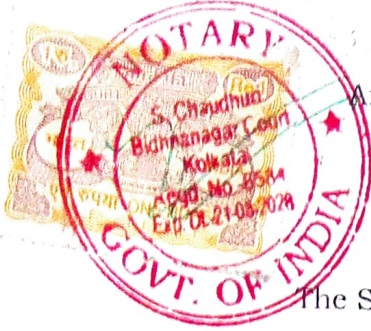


BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 01/2024/EZ



In The Matter of:

Ankur Sharma

... Applicant

Versus

The State of West Bengal & Ors.

... Respondents

SUPPLEMENTARY AFFIDAVIT ON BEHALF OF THE RESPONDENT
NUMBER 06 DISTRICT MAGISTRATE & COLLECTOR, SOUTH (24)
PARGANAS.

INDEX

SL	PARTICULARS	ANNEXURE	PAGE
1.	Supplementary Affidavit		1-5
2.	Photocopy of the letter dated 11.02.2025 written by the SDO Baruipur to the District Magistrate, South (24) Parganas is annexed herewith and marked	'R-1'	6

Filed by

Sibojyoti Chakrabarti

SIBOJYOTI CHAKRABARTI

Advocate

For The State of West Bengal

Email: subho.advocate@gmail.com

(M): 9007035534

11 2 FEB 2025

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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BEFORE THE NOTARY PUBLIC
AT BIDHANAGAR
DIST. NORTH 24 PARGANAS

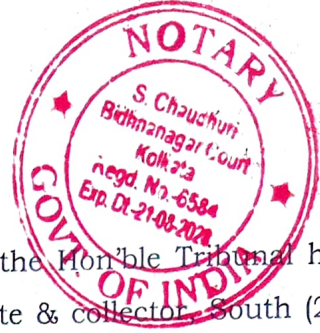
... Respondents

SUPPLEMENTARY AFFIDAVIT ON BEHALF OF THE RESPONDENT
NUMBER 06 DISTRICT MAGISTRATE & COLLECTOR, SOUTH (24)
PARGANAS.

I, Sri Sumit Gupta, S/o Sri S. K. Gupta, aged 42 years by faith- Hindu and by occupation-Service, presently posted as District Magistrate & Collector, South (24) Parganas having office at New Administrative Building, Alipore, Kolkata: 700027, West Bengal, do hereby solemnly affirm and submit as follows:-

1. That I am presently posted as District Magistrate & Collector, South (24) Parganas having office at New Administrative Building, Alipore, Kolkata: 700027, West Bengal, I am competent to swear and affirm this affidavit for and on behalf of myself.

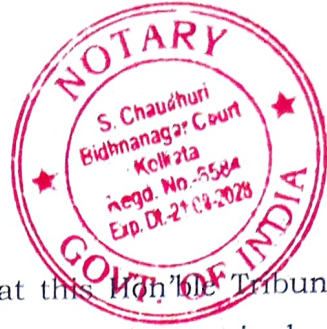
12 FEB 2025



2. That vide Solemn Order dated 09.12.2024 the Hon'ble Tribunal has been pleased to direct the District Magistrate & collector, South (24) Parganas to affidavit showing compliance of the request of the East Kolkata Wetland Management Authority.
3. That accordingly the District Magistrate & Collector, South (24) Parganas had directed the Sub Divisional Officer (S.D.O) Baruipur Sub Division to complete the demolition of unauthorized construction as per the request of the East Kolkata Wetland Management Authority.
4. That the Sub Divisional Officer (S.D.O) Baruipur Sub Division vide Letter dated 11.02.2025 informed the District Magistrate & Collector, South (24) Parganas that another six weeks may kindly be permitted for demolition since the work is quite enormous.

Photocopy of the letter dated 11.02.2025 written by the Sub Divisional Officer (S.D.O) Baruipur Sub Division to the District Magistrate & Collector, South (24) Parganas is annexed herewith and marked with the letter 'R-1'.
5. That it is humbly prayed that this Hon'ble Tribunal may kindly be pleased to grant some more time to the deponent to file the compliance Affidavit in the form of Action taken Report.
6. That this deponent also craves leave of the Hon'ble Tribunal to file Action taken Report before the next date of listing.

12 FEB 2025



7. That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary Order/Orders as is deemed fit for the ends of justice and that the deponent has high regard to the Order/Orders as passed by this Hon'ble Tribunal.

Identified by me

Sibojyoti Chakrabarti
Advocate 12.02.2025

State of West Bengal

Annilalupt
Deponent

District Magistrate,
South 24-Parganas

S. Chaudhuri
S. CHAUDHURI
★ NOTARY ★
GOVT. OF INDIA
Regd. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs.

12 FEB 2025

BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST.-NORTH 24 PARGANAS



VERIFICATION:

I, the deponent above- named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.

Verified at Kolkata on the 11th Day of February, 2025.

Identified by me

Sibajyoti Chakrabarti
Advocate

State of West Bengal

12.02.2025

Anvillugh

Deponent

District Magistrate.
South 24-Parganas

S. Chaudhuri

S. CHAUDHURI
★ NOTARY ★
GOVT. OF INDIA
Regd. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs.

12 FEB 2025



-6- Ameyanore-R/1

Government of West Bengal

Office of the Sub-Divisional Officer Tel. No. 033 2433-1081/8579(F)
Baruipur, South 24 Parganas. E-mail: baruipur.sdo@gmail.com

Memo No. 319 /BRPS/Land

Dated : 11.02.2025

To
The District Magistrate
South 24 Parganas
Alipore, Kol- 700 027

Sub: Prayer for Time.

Ref: Order of Demolition vide Memo No. 27/NGT/5125/BR/2024 dated 13.11.2024

Sir,

In connection with the above noted reference and OA Case No. OA 01/2024/EZ(NGT), Ankur Sharma vs The State of West Bengal of Mouza- Atghara, J.L. No. 05, P.S.- Narendrapur, Block- Sonarpur, regarding demolition of unauthorized constructions made, additional Six Weeks may be given for the said demolition due to enormity of the task.

This is for your kind perusal Sir.



Yours faithfully

Chen 11.2.25
Sub-Divisional Officer
Baruipur, South 24 Parganas
Sub-Divisional Officer
Baruipur, South 24 Parganas
Dated: 11.02.2025

Memo No. 319 /1(1)BRPS/Land

Copy forwarded for information and taking necessary action to:-

1. The Additional District Magistrate(LR), South 24 Parganas, Alipore, Kol- 700 027.

Chen 11.2.25
Sub-Divisional Officer
Baruipur, South 24 Parganas
Sub-Divisional Officer
Baruipur, South 24 Parganas

BEFORE THE HON'BLE
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ON BEHALF OF THE
RESPONDENT NUMBER 06
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SIBOJYOTI CHAKRABARTI
Advocate

For The State of West Bengal
Email: subho.advocate@gmail.com
(M): 9007035534.